



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/00885/2020**

Chandigarh, this the 07<sup>th</sup> of January, 2021

**HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

**HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

1. Mandeep Singh Sihag S/o Sh. Tara Chand Sihag, aged 40 years, working as District Town Planner, Rohtak (Group A), Permanent R/o H. No. 177, Sector 15, Hisar (Haryana).
2. Prerna Singh W/o Sh. Mandeep Sihag, aged 36 years, working as District Town Planner, Gurugram Metropolitan Development Authority, Gurugram (Group A) R/o H. No. 361-D, Sector 14, Gurugram (Haryana)

**....Applicants**

(BY: Mr. Anurag Goyal, Advocate)

**Versus**

1. State of Haryana through its Addl. Chief Secretary to Government of Haryana, Department of Personnel, Haryana Civil Secretariat, Chandigarh – 160017.
2. Chief Secretary to Government of Haryana, Haryana Civil Secretariat, Chandigarh – 160017.
3. Haryana Public Service Commission, Bays No. 1-10, Block-B, Sector 4, Panchkula 134114, through its Secretary.
4. Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi – 110069 through its Secretary.

**... .Respondents**

(BY: Mr. D.S. Nalwa, Advocate for Respondents No. 1 and 2  
Mr. Aditya Gautam, Advocate for Resp. No. 3  
Mr. B.B. Sharma, Advocate for Resp. No. 4)

**O R D E R(Oral)**



**Per:SURESH KUMAR MONGA, MEMBER (J):**

1. At the very outset, Mr. Anurag Goyal, learned counsel representing the applicants stated that in view of the reply filed by Respondent No.3, the present O.A. has become infructuous and the same may be disposed of with liberty to the applicants to lay a challenge to the result declared by the Haryana Public Service Commission.
2. Accordingly, the O.A. is disposed of, with liberty as aforesaid.
3. Since the Original Application itself has been disposed of, therefore, nothing survives in pending MA No. 060/01268/2020 and the same is also disposed of as having been rendered infructuous.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**Member (J)**

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